

DIVISION BENCH

ITEM NO.6

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**CA NO.18/2024 IN TP No.72/ALD/2016
(CP No.64/ND/2013)**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 25th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	RAKESH MAHAJAN & ORS V/S M/S B.D. MAHAJAN & SONS PVT LTD & ORS
UNDER SECTION	397/ 398 OF COMPANIES ACT, 1956

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Yash Tandon Adv.

: *For the Petitioners/ Applicant*

ORDER

CA NO.18/2024

Ld. Counsel representing the Applicant is present physically.

1. Let notice of the present application be issued to the non-applicant/ respondents, returnable within a period of two weeks.
2. After receipt of notice, reply if any be filed by the non-applicant/ respondents within a period of two weeks by serving an advance copy to the other side.
3. Let the matter be put up on 3rd September, 2024, when the main matter is already listed for hearing.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

25th July, 2024

*Kavya Prakash Srivastava
(Stenographer)*